

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P.(CAA)/13(AHM)2021 in CA(CAA) 79 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2021**

Name of the Company:

RajeshriAvas Developers Pvt Ltd
Bhanushri Realities Pvt Ltd
Iaziz Ceramics Pvt Ltd
Maruti Probuild Pvt Ltd
Meer Infrastructure Pvt Ltd
Rachna Organizers Pvt Ltd
Kailashpati Property Holders Pvt Ltd

Section:

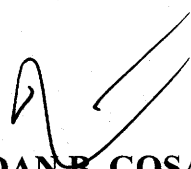
230-232 of the Companies Act, 2013

ORDER

Learned Counsel Ms. Dharmistha N Raval appeared for the Petitioner.

Matter stands adjourned to 15.06.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 8th day of June, 2021

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